Motion for election of two members from Lok Sabha to the National Jute Board

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I beg to move:

?That in pursuance of clause (b) of sub-section 4 of section 3 of the National Jute Board Act, 2008, read with Rule 5 of the National Jute Board Rules, 2010, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Jute Board, subject to the other provisions of the said Act and the rules made thereunder.?

माननीय सभापति **:** प्रश्न यह है:

?कि राष्ट्रीय जूट बोर्ड नियम, 2010 के नियम 5 के साथ पठित राष्ट्रीय जूट बोर्ड अधिनियम, 2008 की धारा 3 की उप-धारा 4 के खंड (ख) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अधीन बनाये गये नियमों के अध्यधीन राष्ट्रीय जूट बोर्ड के सदस्य के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।?

प्रस्ताव स्वीकृत हुआ।

12.08½ hrs